NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

43

C.P. No. 31/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Bhadresh Trading Corporation Ltd.

SECTION OF THE COMPANIES ACT: 131 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KUMUDINI	PCS	A Junit
	PARANJAPE	F 6667	San .

ORDER

CP No. 31/131/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 04.08.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR

Member (Judicial)